

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 34**

**IA 498/2024 IN C.P. (IB)/162(MB)2023**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **SAISIDHA SUGAR EQUIPMENTS  
ANDENGINEERING COMPANY PRIVATE  
LIMITED V/s INDIAN SUGAR MANUFACTURING  
COMPANY LIMITED**

Section 7 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

**IA 498/2024**

None present.

Mr. Gupta the Counsel apprise this Bench that after approval of this plan in this case RA has to prosecute this Application. He may intimate the RA. List this matter on Board on **13.06.2024**.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**